



\$~23.

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CONT.CAS(C) 760/2022

NEELIMA TRIPATHI

..... Petitioner

Through: Mr. Rajshekhar Rao, Senior Advocate

with Mr. Srinivasan Ramaswamy and Mr. Areeb Amanullah, Advocates.

versus

MUKESH KAPIL & ANR.

..... Respondents

Through:

CORAM:

HON'BLE MR. JUSTICE GAURANG KANTH

ORDER 22.02.2023

%

The hearing has been conducted through hybrid mode (physical and virtual hearing).

C.M. No. 8702/2023 (filed by petitioner for early hearing)

Issue notice to the non-applicants/respondents, returnable on 09.05.2023.

GAURANG KANTH, J

FEBRUARY 22, 2023 N³